

HIGH COURT OF JHARKHAND , RANCHI

NOTIFICATION

THE 27th JULY, 2017

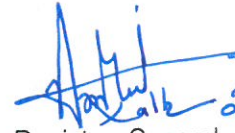
No. 166 A: Hon'ble the Acting Chief Justice has been pleased to appoint Ms. Divya Mishra, SDJM-cum-Civil Judge (Junior Division)-cum-Judge Incharge-cum-P.M. (J.J. Board), Koderma as Assistant Registrar (Judicial), High Court of Jharkhand, Ranchi with immediate effect.

By order of the Court,
Sd/- Ambuj Nath
Registrar General

Memo No. 3422 /Apptt

Dated Ranchi the 27th July, 2017

Copy forwarded to the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.


Registrar General 27.7.17

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 27th JULY, 2017

No. 167/A: Hon'ble the Acting Chief Justice has been pleased to appoint Sri Jai Prakash Narayan Pandey, Principal District & Sessions Judge, Chatra as Registrar (Vigilance), High Court of Jharkhand, Ranchi with immediate effect.

By order of the Court,

Sd/-(Ambuj Nath)

Registrar General

Memo. No. _____/Apptt. ___ dated Ranchi the **27th July, 2017**

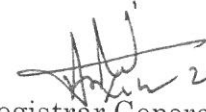
Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/-(Ambuj Nath)

Registrar General

Memo. No. 3434 /Apptt. ___ dated Ranchi the **27th July, 2017**

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / The Accountant General (A & E), Jharkhand, Ranchi / the Registrar (Administration) / the Registrar (Vigilance) / the Registrar (Establishment) / All the Joint Registrars (Judicial & Non-Judicial) / All the Deputy Registrars / All the Assistant Registrars (Judicial & Non-Judicial) / I/c PPS to Hon'ble the Acting Chief Justice / I/c CPC High Court of Jharkhand, Ranchi/ and Treasury Officer, Doranda Treasury, Doranda, Ranchi / the Principal Judge, Family Court, Hazaribagh and the Officer concerned for information and needful.


27.7.17
Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 27th JULY, 2017

No. 168 /A: Hon'ble the Acting Chief Justice has been pleased to appoint Sri Amitesh Lal, District & Additional Sessions Judge, Hazaribagh as Joint Registrar (Judicial), High Court of Jharkhand, Ranchi with immediate effect.

Further, Sri Amitesh Lal is also directed to work as I/c Secretary, SCMS till further orders

By order of the Court,

Sd/-(Ambuj Nath)

Registrar General

Memo. No. _____/Apptt. ___ dated Ranchi the **27th July, 2017**

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/-(Ambuj Nath)

Registrar General

Memo. No. 3439 /Apptt. ___ dated Ranchi the **27th July, 2017**

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / The Accountant General (A & E), Jharkhand, Ranchi / the Registrar (Administration) / the Registrar (Vigilance) / the Registrar (Establishment) / All the Joint Registrars (Judicial & Non-Judicial) / All the Deputy Registrars / All the Assistant Registrars (Judicial & Non-Judicial) / I/c PPS to Hon'ble the Acting Chief Justice / I/c CPC High Court of Jharkhand, Ranchi/ and Treasury Officer, Doranda Treasury, Doranda, Ranchi / the Principal District & Sessions Judge, Hazaribagh and the Officer, concerned for information and needful.


27.7.17
Registrar General